

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 19-10-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100946/2019	Sayed Sarfaraaz Hussain Rizvi Vs Shaikh Shamsher s/o Wajid Ali	EX-PARTE EVIDENCE
2	SUMMARY CIVIL SUIT 100226/2016	Photo Film Industries Vs 1.Aastha Minmet India Ltd 2.Mohit Ishwardas Aggarwal	EX-PARTE EVIDENCE
3	SUMMONS FOR JUDGT 100087/2018	Photo Film Industries Vs 1.Aastha Minmet India Ltd 2.Mohit Ishwardas Aggarwal	EX-PARTE EVIDENCE
4	SUMMARY CIVIL SUIT 100121/2017	Vodafone India Limited Vs Mr. Darshan Shah Raitan	steps
5	SUMMARY CIVIL SUIT 100046/2019	Kerry Ingredients India Pvt. Ltd. Vs Fizzy Foodlabs Pvt. Ltd.	steps
6	SUMMONS FOR JUDGT 100260/2019	Kerry Ingredients India Pvt. Ltd. Vs Fizzy Foodlabs Pvt. Ltd.	steps
7	SUMMARY CIVIL SUIT 100187/2017	State Bank of India Vs Mr. Yogesh Ananda Shinde	AFFIDAVIT OF SERVICE
8	SUMMARY CIVIL SUIT 100248/2017	State Bank of India Vs Mr. Shankar Sudhir Banc	AFFIDAVIT OF SERVICE
9	SUMMARY CIVIL SUIT 100249/2017	State Bank of India Vs Mr. Jaywant Ghadge	AFFIDAVIT OF SERVICE

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SR.NO	CASE NO	PARTY NAME	STAGE
1	SUIT 101933/2016	Corporation Bank Vs 1.Ms. Bhumika Gajera 2.Mr. Mansukhbhai Gajera 3.M/s. P.M. Dimensions Pvt. Ltd.	EX-PARTE EVIDENCE
2	SUIT 100692/2017	1.Kamal Satyaprakash Jajoo 2.Smt. Nita Kamal Jajoo Vs 1.M/s. Kandukuri Industries Pvt. Ltd. 2.Venkata Satyanarayan Kandukuri 3.Pushpavathi Kandukuri	EX-PARTE EVIDENCE
3	NOTICE OF MOTION 102551/2019	1.Kamal Satyaprakash Jajoo 2.Smt. Nita Kamal Jajoo Vs 1.M/s. Kandukuri Industries Pvt. Ltd. 2.Venkata Satyanarayan Kandukuri 3.Pushpavathi Kandukuri	EX-PARTE EVIDENCE
4	SUMMARY CIVIL SUIT 100998/2018	Jeevandeep Edumedia Pvt Ltd Vs Mr. Gautam Satpute	SERVICE
5	SUIT 102663/2019	Punjab and Sind Bank Vs Amogh Padgaonkar	AFFIDAVIT OF SERVICE
6	NOTICE OF MOTION 100648/2020	Bank Of Baroda Vs Ajit Singh and Ors.	NOTICE OF MOTION
7	NOTICE OF MOTION 100642/2020	Bank Of Baroda Vs Manmohan Singh Sampuran Singh	NOTICE OF MOTION
8	NOTICE OF MOTION 100643/2020	Bank of Baroda Vs Shilpa Mahesg Chouhan and Anr.	NOTICE OF MOTION

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SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101413/2017	G.R.Engineering and Infrastructures Vs 1 Nirmal Lifestyle Pvt Ltd2 Dharmesh Sundarmal Jain 3 Rajeev Ramesh Jain 4 Chandrakant Hiralal Shah	COMPLIANCE
2	SUMMONS FOR JUDGT 100226/2019	G.R.Engineering and Infrastructures Vs 1 Nirmal Lifestyle Pvt Ltd2 Dharmesh Sundarmal Jain 3 Rajeev Ramesh Jain 4 Chandrakant Hiralal Shah	COMPLIANCE
3	SUMMONS FOR JUDGT 100269/2019	UC Infosystems Vs Adil Computer	REPLY
4	NOTICE OF MOTION 100609/2020	UC Infosystems Vs Adil Computer	REPLY
5	SUMMARY CIVIL SUIT 101258/2015	UC Infosystems Vs Adil Computer	REPLY
6	SUIT 102963/2012	OLGA ANTHONY MENDES Vs BARTHOLOMEW CONSTANCIO MENDES	HEARING
7	SUIT 102298/2016	Sparsh Fab Textiles (P) Ltd. Vs 1.Surendrakumar P. Vaishnav 2.Dilipkumar P. Vaishnav	HEARING
8	SUIT 100363/2018	Mr. Gaus Mehboob Khan Vs 1.Mrs. Zahida Abdul Shaikh 2.Mr.Amir Abdul Shaikh	HEARING

CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 22-10-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100398/2018	Rajabai Gangaram Gadge Vs Baliram Gopal Chaugule	EX-PARTE EVIDENCE
2	SUMMARY CIVIL SUIT 101341/2018	Shantinath Healthcare LLP Vs Cumballa Hill Hospital and Heart Institute	EX-PARTE EVIDENCE
3	SUMMARY CIVIL SUIT 100053/2019	Bhalani Biomedicals Pvt Ltd Vs Cumballa Hill Hospital and Heart Institute	EX-PARTE EVIDENCE
4	SUIT 102214/2019	Canara Bank Vs Mr. Vinod Kumar Ramadhar Pandey	EX-PARTE EVIDENCE
5	SUIT 101769/2015	Bank of India Vs Apurva Bhupendra Shah	EX-PARTE EVIDENCE
6	SUIT 101081/2018	Bank of India Vs Mr. Baikunthnath A. Pandey	EX-PARTE EVIDENCE
7	SUIT 100602/2019	Canara Bank Vs Ratankumar Mahadev Dandekar	EX-PARTE EVIDENCE
8	SUIT 100600/2019	Canara Bank Vs M/s. Om Swami Tours and Travels	EX-PARTE EVIDENCE

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SR.NO	CASE NO	PARTY NAME	STAGE
1	NOTICE OF MOTION 101997/2019	Hanumant Yallappa Kunchikorve Vs Rajan Lena Thorat	SERVICE
2	NOTICE OF MOTION 102007/2019	Hanumant Yallappa Kunchikorve Vs Rajan Lena Thorat	SERVICE
3	SUMMARY CIVIL SUIT 101190/2019	M/s. Veer Corporation Vs Mr. Mayuresh Joshi	SERVICE
4	SUMMARY CIVIL SUIT 101191/2019	M/s. Veer Corporation Vs Mr. Haribhau Bhadirge	SERVICE
5	SUMMARY CIVIL SUIT 100919/2017	Rhenus Logistics India Private Limited Vs 1.M/s.Rudraksh Laminated Pvt. Ltd. 2.Mr.Rahul Nagpal 3.Mr.Gaurav Nagpal	AFFIDAVIT OF SERVICE
6	SUMMARY CIVIL SUIT 100272/2020	Ultratech Cement Ltd Vs Ramesh Dharap	REPORT
7	SUMMARY CIVIL SUIT 100280/2020	Swati Sahebrao Gadge Vs Rajesh Trikam Maru	REPORT